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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 608 of 2006

Dated this the 05th day of June, 2006

Hon'ble Mr. A.K. Singh, Member (A)
Hon'ble Mr. K. Elango, Member (J)

Om Narayan Gupta,
S/o Late Jokhu Lal,
R/o Village Belwa,
Post Belwa,
District-Jaunpur.

Applicant

{By Advocate Shri R. Tripathi}

Versus

1. Union of India,
Through Secretary,
Ministry of Communication,
Department of Post Dak Bhawan
Sansad Bhawan, New Delhi.
2. Post Master, Jaunpur (Head Office)
3. Sub Divisional Inspector (Post),
Marihau, Jaunpur.
4. Chhote Lal S/o Ram Charan, Post
Office- Marihau, Jaunpur.

Respondents

ORDER

Hon'ble Mr. A.K. Singh, Member A

The applicant is aggrieved by the decision of respondent no.3 allocating him certain duties, which according to him, do not fall a part of his normal schedule of duties. The respondent no.3 who has passed the Order is Sub Divisional Inspector (Post), Marihau, Jaunpur. The applicant should have represented against the aforesaid decision to other

senior authorities namely Superintendent of Post Offices in the district. There is a big chain of command over the Superintendent of Post Offices, which includes the Senior Superintendent of Post Offices, Director/Post Master General and Chief Post Master General. The applicant has not exhausted the departmental remedies available to him under the statute. Therefore, the O.A. in question is premature and has ^{not} ~~been~~ preferred in contravention of Section 20 of the Administrative Tribunal Act, 1985. The O.A. is, therefore, dismissed as premature.

K. Elanga
Member (J)

[Signature]
Member (A)

/M.M./